

(b) and (c) The facility for checking EPF accounts is available on Employees' Provident Fund Organization (EPFO) website www.epfindia.gov.in in following ways:-

- (i) The updated balance in EPF account can be obtained by an EPFO member through SMS by furnishing his PF Account number and Mobile number by using "Know your EPF Balance" facility in EPFO website.
- (ii) Since April 2012, there is a facility for the employers to download the annual accounts slips for their employees from the accounting year 2010-2011 onwards.
- (iii) With effect from August 2012, there is a facility for members to get their e-pass book containing detailed statement of accounts on-line by using the "Member Portal" available on EPFO website.

The EPFO website www.epfindia.gov.in is hosted in National Informatics Centre (NIC) server and is functional except only when NIC server is under routine maintenance.

Skilled and unskilled unemployed

†1972. SHRI NARESH AGRAWAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of skilled and unskilled unemployed persons in each State of the country;
- (b) whether on the lines of other countries of the world, Government is considering to provide weekly unemployment allowance to unemployed persons till they get the job; and
- (c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) State-wise estimates of Unemployment rate including skilled and unskilled persons on usual status basis obtained through latest round of quinquennial labour force survey conducted by National Sample Survey Office during 2009-10 are given in the statement (*See below*).

(b) No, Sir. There is no such proposal under consideration of the Government of India.

† Original notice of the question was received in Hindi.

(c) The payment of unemployment allowance to all unemployed youth would divert substantial resources from development programmes to a non-developmental activity. These resources should better be used for developmental activities which would generate substantial productive employment.

Statement

State-wise Unemployment Rates on usual status basis during 2009-10.

State/UTS		2009-10	
		Rural	Urban
1		2	3
1.	Andhra Pradesh	1.2	3.1
2.	Arunachal Pradesh	1.3	3.4
3.	Assam	3.9	5.2
4.	Bihar	2.0	7.3
5.	Chhattisgarh	0.6	2.9
6.	Delhi	1.7	2.6
7.	Goa	4.7	4.1
8.	Gujarat	0.8	1.8
9.	Haryana	1.8	2.5
10.	Himachal Pradesh	1.6	4.9
11.	Jammu and Kashmir	2.5	6.0
12.	Jharkhand	3.9	6.3
13.	Karnataka	0.5	2.7
14.	Kerala	7.5	7.3
15.	Madhya Pradesh	0.7	2.9
16.	Maharashtra	0.6	3.2
17.	Manipur	3.8	4.8
18.	Meghalaya	0.4	5.1

1	2	3
19. Mizoram	1.3	2.8
20. Nagaland	10.6	9.2
21. Odisha	3.0	4.2
22. Punjab	2.6	4.8
23. Rajasthan	0.4	2.2
24. Sikkim	4.3	0.0
25. Tamil Nadu	1.5	3.2
26. Tripura	9.2	17.1
27. Uttarakhand	1.6	2.9
28. Uttar Pradesh	1.0	2.9
29. West Bengal	1.9	4.0
30. Andaman and Nicobar Islands	8.0	8.4
31. Chandigarh	24.7	3.4
32. Dadra and Nagar Haveli	4.8	5.3
33. Daman and Diu	4.0	2.4
34. Lakshadweep	9.7	5.7
35. Puducherry	3.0	3.1
All-India	1.6	3.4

Rate of unemployment

1973. DR. PRABHAKAR KORE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a rise in the rate of Unemployment in the country;